

ITEM NO.19

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 728/2015

ARJUN GOPAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA . & ORS.

Respondent(s)

[ONLY I.A. NO.325852/2025 IS LISTED UNDER THE ITEM]
 IA No. 325852/2025 - APPROPRIATE ORDERS/DIRECTIONS

Date : 22-07-2026 This matter was called on for hearing today.

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 HON'BLE MR. JUSTICE PRASANNA B. VARALE

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UPON hearing the counsel the Court made the following
 O R D E R

I.A. NO.325852/2025:

We have heard the learned Additional Solicitor General (ASG) and the learned Senior counsel appearing for the parties.

Learned ASG is directed to get instructions from the Central Pollution Control Board on the query of the Court as to whether a partial relaxation with respect to certain types of crackers may be possible, with specific reference to noise.

All the learned counsel and the learned Senior counsel

appearing for the parties seek time to give their views on this aspect.

List this application along with IA. No.103495/2026 on 19.08.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR